

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 346 OF 2017 &  
IA NO. 924 OF 2017**

**Dated : 28<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Ajmer Vidhyut Vitran Nigam Ltd. & Anr. ... Appellant(s)  
Versus  
M/s. Kishangarh Fibres (P) Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan  
Mr. Dhruv Varma

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **06.11.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkg*